

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

IA 4959/2023 IA 5023/2023 In C.P. (IB)/1137(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.07.2024

NAME OF THE PARTIES: **STATE BANK OF INDIA V/s JYOTI**
STRUCTURES LTD.

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 4959/2023 IA 5023/2023 –

1. Mr. Gaurav Joshi, Senior Counsel i/b Malak Bhatt, Advocate appeared for the Applicant in IA No. 4959/2023.
2. Mr. Mustafa Doctor, Advocate a/w Mr. Ankit Lohia, Advocate appeared for the Applicant in IA No. 5023/2023.
3. Mr. Animesh Bisht, Advocate a/w Mr. Aniruddh Gambhir, Mr. Abhishek Mukherjee, Advocate Mr. Harsh Rathi, Advocate Mr. Deevanshu Jaswani, Advocate i/b Cyril Amarchand Mangaldas appeared for the Respondents.
4. Learned Counsel for the Applicant concluded his arguments. Thereafter, Learned Counsel for the SRA and Learned Counsel for the CoC also concluded their submissions.

5. List this matter for rejoinder of the Applicant on **03.07.2024**.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna